## **Declaration of Assets and Liabilities**

Year 2022
Year 2

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2500

(79)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20,000/-	NIL	HIL	NIL	NZL
_(ii)_	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	E35416 - SBI, BLHA VIDHAN MANDAL, E2500 /- R.D. POSTAL SAVENIGS		NZL 3,	NZL	K12L
(iii)	Bonds, Debentures and Shares in companies	NZL	NZI	NZL	NZL	NZL
(lv)	Other financial(i) institutions, NSS, Postal Savings, LIC Policies, etc (iii)	121 - 51885 5871 - H 121 - 51885 66721- 121 - 57591	4929 NZL	NI	NZL	NZC
(v)	Motor Vehicles (details of make, etc.)	1 BR14D 6	CY 887 (SPLEM) PLUS) B-7660 -T 1-1452 -A	VSVICTOR	NIZL	NZI
(vi)	Jewellery (give details of weight and value)		1000 - 20 1 1 1 2 1 1 1 1 1 1 1 1 1 1 1 1 1 1	NIZI	NIC	~121
-(vli)-	Other assets, such as values of claims / interests	NZL	NZ	NZL	NIL	N/1/

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIZC	NIL	NIZL	٨١٢١	MZL
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total	NZL	NZL	NIZL	NIEL	NIL
	measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total	NZC	NIIL	NZL	N121	WIZL
	measurement) - Current market value					
(v).	Others (such as interest in property)	Shor	e-in un	divided	ancestral p	poperty

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Oepartment (s)	Amount outstanding as		
(a)	(i) Loans from Banks	9,30,000 + 3,00,000 51	31		
	(ii) Loans from financial institutions	150,000 f- Co-operative 1 200 dety Utd., Pa	Benking no		
	(iii) Government Dues: (a) dues to departments				
	dealing with government accommodation				
	(b) dues to departments dealing with supply of water		A colorege was a second and a second as		
	(c) dues to departments dealing with supply of electricity		_		

	(d) dues to departments dealing with telephones	NEL	HIZL		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIZL	MIL		
	(f) Other dues, if any	NZL	NILL		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Asserbnent 4007-2021-20 Deviod - 2020-21 - 4930 PAN NO ABJPKGSSS	98/-		
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NZL	NZL		
	(iii) Sales Tax (Only in case of proprietary business)	MZL	NIL		
	(iv) Property Tax	NIC	MIC		

## C. Personal Detail

Andreas Action									
GPF/CPF/PRAN No.	:-	PTS/BLA-1296							
Gender *	; <del>-</del>	M	M/F)						
Date of Birth	1*	3 0	0 1	1	9	8	0	OD/MM/YYYY)	
Class/Group	:-	13 (NG)	(A/B/C)	3					
Cadre	:-	The state of the s	TANT (	ADRE	and the same of the same of the same of	Chimine Control		EGISLATZ VE ASSEMBLY	
		(Full Name 8.S.S Bit	e.g. B.A.S. nar Secreta				Servic	•	
Home District	4 m	1747	NA	A TO SERVICE OF THE PARTY OF TH					

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sun'il Kumar

Name of Employee: SUN'IL KUMAR II

Place: PATNA Designation: ASSISTANT

Date: 15-02-2022 Department: BIHAR LEGISLATINE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.